

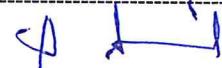
31

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

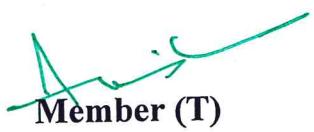
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.150/ BB/2017	-	For furnishing additional information	252(3)	Colossians Knowledge Company Pvt. Ltd. Vs ROC

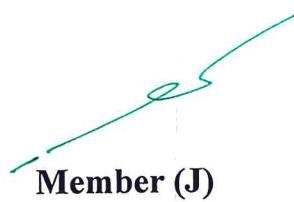
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01	Sheela Anand 9844216164	Petitioner	

ORDER

PCS for Petitioner is present. She has filed memo along with additional documents. Issue notice to ROC. PCS further directed to file copy of latest Assessment order of the Company. List it on 13/11/2017. Registry is directed to prepare notice and PCS to collect the notices and serve on ROC.



Member (T)



Member (J)